

(ग) वैयक्तिक क्षेत्र की घोषणशालाओं द्वारा अशुद्ध तेल ( crude oil ) को साफ करने का प्रति टन का व्यय सरकार के पास उपलब्ध नहीं है ।

#### Alloy and Special Tool Plant

\*210. **Shri Morarka:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the progress made so far in the establishment of alloy and special tool plant;

(b) when production is expected to start; and

(c) what are the different products which will be manufactured first?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Preliminary work connected with the acquisition of land has already been undertaken. Site levelling work, construction of perimeter wall, shop offices and site offices have started. Tenders for most of the civil engineering works have been released and some of them are in the process of being finalised. The tender specification for the supply of plant and equipment are being finalised and the tenders are expected to be called for shortly.

(b) By 1965-66.

(c) The product-mix of the plant will cover the complete range of tool, alloy and special steels. About one-half of the initial output will be in the form of bars and the balance in the form of flat products (sheets and plates).

#### Two Classes in M.A. Examinations

\*215. **Shri Ram Krishan Gupta:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Shri C. D. Deshmukh, Vice-Chancellor of Delhi University, has suggested that the system of three classes in the M.A. Examination be replaced by two—pass and distinction; and

(b) if so, the action taken thereon?

**The Minister of Education (Dr. K. L. Shrivastava):** (a) and (b). Shri C. D. Deshmukh, Vice-Chancellor of Delhi University expressed his personal opinion to this effect at a function. It is for the Vice-Chancellor to take up the matter formally with the appropriate Body of the University after giving due consideration to all its aspects.

#### Junior Staff Councils

\*216. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) in how many cases the Junior Staff Councils in the various departments of Government resigned en bloc before the expiry of their term of office since the institution of such councils;

(b) what were the reasons for their resignation; and

(c) whether the reason in general was the alleged ineffectiveness of such councils, if so, what action has been taken to render them more effective?

**The Minister in Ministry of Home Affairs (Shri B. N. Datar):** (a) According to the available information, there is no such case.

(b) and (c). Do not arise.

#### शारीरिक शिक्षा तथा युवक-कल्याण संबंधी समन्वय समिति

\*श्री अरुण दत्त : क्या शिक्षा मंत्री २७ नवम्बर, १९६१ के तारकित प्रश्न संख्या ३४१ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) शारीरिक शिक्षा मनोरंजन व युवक-कल्याण की विभिन्न योजनाओं में सामंजस्य स्थापित करने के उद्देश्य से जो समिति नियुक्त की गई थी, क्या इस बीच उस ने अपना कार्य समाप्त कर लिया है; और